

(c) The matter was referred to the Manipur Government who have not yet agreed to the proposal.

(d) It is not possible to indicate any specific time limit a decision in this regard.

Assistance to Blood Bank

3582. DR. GUNWANT RAMBHAU SARODE : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Government of Maharashtra have requested the Union Government to grant financial assistance for modernisation of the blood bank run by the Red Cross Society at Jalgaon; and

(b) if so, the action taken by the Union Government in the matter?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND) : (a) No, Sir.

(b) Does not arise.

[Translation]

Production by Barauni Oil Refinery

3583. SHRI PRATAP SINGH : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether the production targets have not been achieved by the Barauni Oil Refinery after 1979-80 due to shortage of supply of crude oil to it;

(b) if so, the reasons therefor;

(c) the year-wise details of the crude oil supplied to the refinery during last three years; and

(d) the comparative figures of crude oil supplied to other refineries?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA) : (a) and (b) There has been unutilised refining capacity because of short supply of crude oil from North-East.

(c) and (d) The year-wise crude processed by various refineries including Barauni refinery during the last three years is as under:—

(‘000 Tonnes)

Name of the Refinery	Crude Processed during		
	1990-91	1991-92	1992-93
IOC, Guwahati .	783	856	815
IOC, Barauni .	2416	2262	2287
IOC, Gujarat .	9334	9379	9778

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IOC, Haldia	2835	3021	3045
IOC, Mathura	7808	8231	7844
IOC, Digboi	566	546	547
BPCL, Bombay	6957	6940	7233
HPCL, Bombay	5766	4729	5849
HPCL, Visakh	3464	3920	4527
CRL, Cochin	5006	4846	5122
MRL, Madras	5698	5529	5323
BRPL, Assam	1139	1164	1116

[English]

Job Racket

3584. SHRIMATI VASUNDHARA RAJE : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether attention of the Government has been drawn to the news-item captioned “villagers duped in job racket” appearing in the Hindustan Times dated August 3, 1993;

(b) if so, the facts thereof;

(c) the action taken or proposed to be taken against the culprits; and

(d) the measures taken to smash the racket?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. M. SAYEED) : (a) Yes, Sir.

(b) and (c) Delhi Police has reported that no such complaint has been received by them.

(d) A copy of the news item, which appeared in Hindustan Times in its issue of 3-8-93, has been circulated to all the Deputy Commissioners of Police, including the Dy. Commissioners of I.G.I. Airport and Crime & Railways, Delhi, for taking suitable action against the culprits as and when they come to their notice.

AIDS Control

3585. DR. VASANT NIWRUTH PAWAR : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether various State Governments have not fully utilised the assistance given by World Bank in controlling AIDS during 1992-93;

(b) if so, the details thereof;

(c) whether there was any diversion of funds by the State Governments; and

(d) if so, the action taken by the Union Government thereon?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND) : (a) to (d) According to the procedure agreed upon between the

Government and the World Bank, admissible expenditure incurred by the Central Government and the State Governments out of their own funds are subsequently reimbursed by the World Bank. Many of the State Governments could not fully utilise the budgetary grants available to them due to the late start of the programme in 1992-93. The order to ensure that such grants are fully utilised during the current year the Central Government has revalidated all the sanctions and urged the State Governments to take up the implementation of the programme vigorously.

Ultra-Sound Machine

3586. SHRI MADAN LAL KHURANA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to refer to the answers given to Unstarred Question Nos. 1928 and 8269 on July 21, 1992 and April 28, 1993 respectively and state:

(a) whether any decision has been taken to provide ultra-sound machine at the C. G.H.S. Maternity and Gynaecological Hospital at R. K. Puram and to upgrade the hospital;

(b) if so, the details thereof; and

(c) if not, the reasons therefor ?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND) : (a) to (c) Yes, Sir. Orders for purchase of an Ultra-sound machine for the CGHS Maternity and Gynaecological Hospital at R. K. Puram have already been placed. However, there is no proposal to upgrade the hospital due to financial constraints at present.

Health Care in Orissa

3587. SHRI ARJUN CHARAN SETHI : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether under the British Aid Programme some districts in Orissa have been identified to make available the Health Care to the people;

(b) if so, the districts identified under the programme; and

(c) the total assistance provided so far under the programme?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND) (a) Yes, Sir.

(b) Sundergarh, Keonjhar, Sambalpur, Mayurbhanj and Dhenkanal.

(c) So far, assistance of Rs. 32.16 crores has been provided for implementation of the project.

Supply of Feed-Stop at Hazira

3588. SHRI N. J. RATHVA : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether an agreement has been reached between Indian Oil Corporation and Reliance Industries Limited regarding the supply of feed stop for the proposed Reliance Cracker Project at Hazira; and

(b) if so, the salient features thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA) : (a) and (b) Memorandum of Understanding has been signed between Indian Oil Corporation and M/s. Reliance Industries Limited for the supplies of the total requirement of feedstock of the RIL project from Hazira and other sources at prices prevailing from time to time.

Translation]

Fake Sterilisation Cases in Uttar Pradesh

3589. SHRI SANTOSH KUMAR GANGWAR

SHRI MANGAL RAM PREMI : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) the details of fake sterilisation cases came to the notice of the Government in Uttar Pradesh during the last three years;

(b) the action taken against the persons found guilty in this regard; and

(c) the steps taken by the Government to check such type of cases ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PABAN SINGH GHATOWAR) : (a) The number of fake sterilization cases reported by the Government of Uttar Pradesh during the last three years is as follows :

1990-91	114
1991-92	55
1992-93	23

(b) Some officers have already been suspended and action against those found guilty is under process.

(c) Steps taken by the State Government to check such cases include periodic verification of cases, regular monitoring at various levels and punitive action against those indulging in such practices.

[English]

Drugs and Cosmetics Act, 1940

3590. SHRI YELIAIAH NANDI : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Government have amended the provisions of Drugs and Cosmetics Act 1940 for conducting joint inspections in respect of some drugs;